E-ticket confirmation under VIP quota

 $\dagger 309$. DR. YOGENDRA P. TRIVEDI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether all the ticket holders are not allowed to travel on the e-ticket even though the same is confirmed under VIP quota whereas they could have performed their journey had it been a manual ticket;
 - (b) if so, the reasons for this difference;
- (c) whether other passengers with e-ticket are considered as passengers without ticket; and
 - (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) to (d) All confirmed e-ticket holders are allowed to travel, including those whose tickets are confirmed out of emergency quota. As far as confirmation of tickets out of emergency quota is concerned, there is no difference between reserved tickets issued through Computerised Passenger Reservation System (PRS) counters or e-tickets.

In case the status of all the passengers booked on an e-ticket remains waitlisted after the preparation of reservation chart, names of all such passengers are dropped from reservation chart and refund is granted automatically. Such passengers if found travelling in train, are treated as without ticket and charged accordingly.

Naming of Centrally sponsored schemes institution

- 310. SHRI SUKHENDU SEKHAR ROY: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) the number of Centrally Sponsored Schemes named after Mahatma Gandhi, Jawaharlal Nehru, Indira Gandhi and Rajiv Gandhi and the details thereof;
- (b) the number of Central institutions and establishments named after the aforesaid leaders and the details thereof;

[†]Original notice of the question was received in Hindi.